

**Shri V. P. Nayar:** May I know what percentage of Indian students are covered by medical surveys during their school days and college days?

**Dr. M. M. Das:** As I have said already, it is primarily the concern of the State Government. So, the information is not at present at my disposal.

**Shri V. P. Nayar:** University and technical education being Central subjects, may I know whether the Central Government are providing any free medical facilities to university and technical students, so that all students can take equal advantage of the education offered?

**Dr. M. M. Das:** The assumption that university education and technical education are Central subjects is not quite correct.

**Shri V. P. Nayar:** Central responsibility.

**Mr. Speaker:** Next question.

#### WINDING UP OF MINISTRY OF STATES

\*374. **Shri Keshavalengar:** Will the Minister of States be pleased to state whether Government propose to wind up the States Ministry and utilise its establishment for other kinds of work?

**The Minister of Home Affairs and States (Dr. Katju):** The matter is under consideration.

श्री केशवबंगार: इस मंत्रालय में अस्थाई कर्मचारी कितने हैं ?

डा० काटजू: मुझे नहीं मालूम। अगर नोटिस दूँगे तो बता दूँगा।

#### P.A.C.'s. NINTH REPORT

\*375. **Shri Morarka:** Will the Minister of Defence be pleased to state what steps are proposed to be taken by Government to enforce recoveries of the existing heavy outstandings on account of stores supplied or services rendered to private individuals by Ordnance and Clothing Factories during the years 1944-48 as recom-

mended by the Public Accounts Committee in their Ninth Report?

**The Deputy Minister of Defence (Shri Satish Chandra):** Out of the total amount of Rs. 12.51 lakhs mentioned as outstanding in para. 64 of the Ninth Report (Vol. I) of the Public Accounts Committee, the outstanding sum as on 1st November, 1954 is Rs. 8.43 lakhs.

Steps taken by the Government to enforce recoveries include:—

- (i) Execution of decrees granted in favour of the Government against the judgment debtors.
- (ii) Vigorous and energetic follow up of the cases pending in Courts of Law or with Arbitrators.

**Shri Morarka:** May I know what is the main reason for this amount remaining outstanding? This was due in 1944, and it is ten years since then.

**Shri Satish Chandra:** Out of Rs. 12 lakhs and odd mentioned in the Report, a sum of more than Rs. 8 lakhs is recoverable by the Director General of Supplies and Disposals, and not by the Ministry of Defence. Though this sum relates to certain leather goods manufactured in Ordnance Factories, these supplies were controlled by the late Supply Department, whose successor is the Ministry of Works, Housing and Supply. The hon. Member may put questions regarding that amount to W. H. & S. Ministry.

As regards the sum of Rs. 1,16,916 recoverable by Ministry of Defence and which is still outstanding, a portion is to be recovered from the Railways, from the Nizam's State Railway, for which negotiations are now going on with the Hyderabad Government; one or two other amounts from a firm which is now in Rawalpindi, and so on. The rest of the amount has been recovered.

**Shri Morarka:** What is the biggest amount recoverable from a single individual or firm?

**Shri Satish Chandra:** As far the Ministry of Defence is concerned, the

single amount is Rs. 48,370 recoverable from Messrs. Gupta Bros. We have offered certain terms to this firm and its reply is still awaited.

**Shri K. C. Sodhia:** Are any recoveries due for the last three years?

**Shri Satish Chandra:** This question relates to the accounts of 1948 and earlier.

#### STUDY OF RURAL EDUCATION SYSTEM

\*376. **Shri B. D. Shastri:** Will the Minister of Education be pleased to refer to the reply to starred question No. 440 asked on the 2nd September, 1954 and state:

(a) whether the team of educationists sent to Denmark for studying the rural education system has returned;

(b) if so, whether any report has been submitted by them;

(c) what are the main features of the report; and

(d) the steps taken or proposed to be taken to implement the recommendations contained therein?

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):** (a) Yes.

(b) Yes.

(c) The report has just been received and will be considered by the Government after the Committee on Rural Higher Education have discussed it with the members of the Team. The Report will thereafter be placed before the Lok Sabha.

(d) Does not arise.

**श्री बी० डी० शास्त्री:** यह कब तक उम्मीद की जाती है कि गवर्नमेंट इस टीम के साथ तैयारी करके एड्युकेशन के सम्बन्ध में कार्य करेगी?

**Dr. M. M. Das:** The Committee on Rural Education will probably submit their report in January next.

**श्री बी० डी० शास्त्री:** उन छात्रों की संख्या क्या थी जो कि इस टीम में इन्वार्क भेजे गए थे ?

**Dr. M. M. Das:** There were 18 members, all educationists and not students.

**Shri Gadilingana Gowd:** May I know, the number of educationists sent from the Andhra State?

**Dr. M. M. Das:** It is a long list, and I have to go through the whole list. It is not possible within a short time. If I get time, I can read it.

**Shrimati Tarkeshwari Sinha:** May I know how the rural education of Denmark will be suitable for our country, and in what way can it be adapted for our country?

**Dr. M. M. Das:** The question is yet to be considered. No decision has been taken upon this point.

**Dr. Ram Subhag Singh:** The expenditure has been incurred.

#### संस्कृत बलों में हिन्दी

\*३८१. श्री एम० एल० द्विवेदी : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारतीय वायु सेना के अधिकांश अधिकारियों तथा सैनिकों ने, जो कि अहिन्दी भाषा-भाषी प्रदेशों के निवासी हैं, हिन्दी अल्पकाल में ही सीख ली है, और

(ख) क्या सेनाओं के सैनिकों तथा अधिकारियों के हिन्दी शिक्षण के लिये प्रयुक्त की गई पुस्तकों तथा उनके लेखकों की सूची सरकार सभा पटल पर रखेगी ?

**The Deputy Minister of Defence (Shri Satish Chandra):** (a) Some of the officers and men belonging to the non-Hindi-speaking regions have picked up Hindi in a very short time but this cannot be said of everyone.

(b) A statement is laid on the Table of the House. [See Appendix II, annexure No. 45.]

**श्री एम० एल० द्विवेदी:** मैं यह जानना चाहता हूँ कि जो यह किताबें कोर्स के लिए प्रेस्काइज की जाती हैं उनके पसन्द करने का क्या तरीका है, और कितने लोगों की सीमांत बलाई गई थी जिसकी सलाह से ये पसन्द की गई ?